

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
AT: CHENNAI, TAMIL NADU
APPLICATION NO: 221 OF 2015
(Public Interest Litigation)

Between:

IsanakaVedavathi
H.No.16-4-966, Pinakini Avenue,
Near Appolo Hospital,
Nellore-524 003.

.....Petitioner

Vs-

1. Union of India,
Rep by its Secretary,
Ministry of Environment, Forest and Climate Change,
III Floor, Prithivi Wing, Indira ParyavaranBhavan,
Jor Bagh, New Delhi-110003
& 10 others

.....Respondents

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3.	10.02.2021	Annex - 3	Request for allotting of 3 MLD water to DIC Government of Andhra Pradesh	8 to 9

I certified that the copies produced are true copies of the original documents

Dated at Chennai on this the 17th day of Feb 2021


COUNSEL FOR THE RESPONDENT – 10

(1)

GOVERNMENT OF ANDHRA PRADESH
GROUND WATER DEPARTMENT

From
Sri K.Ramesh Kumar, M.Sc.,
Deputy Director,
Ground Water Department,
Nellore.

To
M/s.3F Industries Limited [Formerly
Food Fats & Fertilizers Ltd.],
Sy.No.1604, APIIC-IALA,
Epuru IB Village,
Muthukur Mandal,
SPSR Nellore District
PIN 524 323

Lr.Rc.No.312/Hg/Single Window/2014, dated 31-10-2014.

Sir,

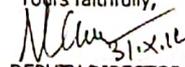
Sub:-Ground Water Department, Nellore – Single window programme –
Ground water investigations for M/s. 3F Industries Limited
[Formerly Food Fats & Fertilizers Limited], Pantapalem Village,
Muthukur Mandal, SPSR Nellore District – Detailed ground water
investigation report – Furnished – Regarding.

Ref:-Lr.No.Hg II/3589/2014, dated 06-08-2014 of the Director,
Ground Water Department, Hyderabad.

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I am herewith furnishing the detailed report on ground water surveys
conducted under single window programme in the premises of M/s.3F
Industries Limited [Formerly Food Fats & Fertilizers Limited], Pantapalem
Village, Muthukur Mandal, SPSR Nellore District.

Yours faithfully,


31.10.14
DEPUTY DIRECTOR


Copy submitted to the Director, Ground Water Department, A.P., Hyderabad
for favour of information.

(2)

**REPORT ON GROUND WATER SURVEY CONDUCTED AT
M/s. 3F INDUSTRIES LIMITED [FORMERLY FOOD FATS &
FERTILIZERS LIMITED], PANTAPALEM VILLAGE, MUTHUKUR
MANDAL, SPSR NELLORE DISTRICT.**

Introduction:- At the instance of the Director, Ground Water Department, Hyderabad, Ground Water investigation was conducted at the M/s.3F Industry Premises of 9.74 Acres having survey No.1604, Epur 1B, Pantapalem Village Muthukur Mandal, SPSR Nellore District on 27-09-2014 under Single window programme. The requirement of water for Industry purpose is 100 KL/day.

Location:- The area of 9.74 Acres is located at a distance of 1.5 KM. South to Pantapalem Village, Muthukur Mandal around the Geo-co-ordinate North Latitude 14° 15' 31" and East Longitude 80° 04' 13.6" fall in the survey of India Toposheet No.66 B/3.

Physiography:- The investigated area is covered by coastal Alluvium with plain topography and gently slope towards East. The mean sea level of the area is 10 mts.

Drainage:- The investigated area is having parallel drainage and the streams are joined in Bay of Bengal.

Climate and Rainfall:- The climate of the area is generally dry and salubrious and climate classification is semiarid to tropical. The annual normal rainfall of the mandal is 1216 mm. Most of the rainfall occurs during the North East monsoon. The maximum and minimum temperatures recorded in the district is 45°C and 18° C respectively.

Hydrogeology:- The Investigated area is covered by coastal Alluvium. In Filter points were joined with one outlet is existing at North-East corner of the area. The existing source is functioning with good yield. The depth of the existing water source is around 10 meters. The yield test was conducted in the existing water source in the investigated area by time and volume method. A 100 Lts. Vessel was filled in 1.2 minutes. Hence the yield of the bore well is 5000 Lph. One water sample was collected for chemical analysis. The PH of the sample is 7.0, Electrical conductivity is 2006 micro Siemens/cm and Total dissolved solids is 1304 mg/Lt. So, the quality of water is suitable for industrial purpose.

GEC Status:- The Pantapalem Village, Muthukur Mandal falls in the NLR-c-73 Muthukur sub-basin. As per GEC 2008-09 calculation the stage of Development of the basin is 51% which is falls in safe basin.

Geophysical surveys:- Four Vertical Electrical soundings were conducted in 9.74 Acres of area to know the Lithology of the area. The data was interpreted in terms of resistivities and thickness of different geo-electrical layers and tabulated below.

VES No.	P1 ohm.m	H1 mts.	P2 ohm.m	H2 mts.	P3 ohm.m	H3 mts.	P4 ohm.m	H4 mts.	H mts.	Remarks
V1	900	4.7	36	4.7	0	∞	-	-	9.4	Recommended
V2	1500	3.4	150	6.8	∞	∞	-	-	10.2	Recommended
V3	1000	2.0	1500	6.0	300	4.5	∞	∞	13.5	-
TS	1400	3.5	140	8.5	∞	∞	-	-	-	Recommended

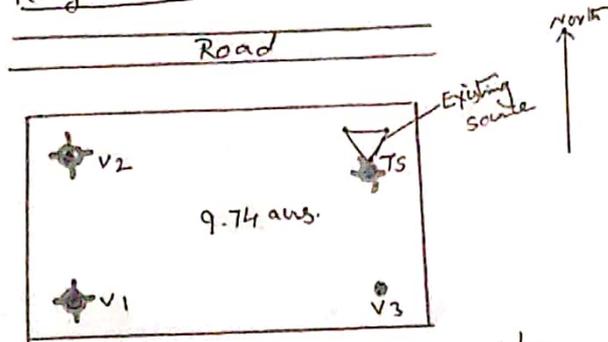
Based on the interpreted VES data the area is covered by coastal dry sand to a depth of 4.7 mts. With resistivities ranging from 360 to 1500 Ohm.m. thickness of the second layer is 6.3 mts with resistivities ranging from 150 to 360 which indicates saturated find sand. The second layer is followed by find sand with saline water. Based on the integrated survey results the area is feasible for construction of Filter points.

Conclusion & Recommendations:- Already tri Filter point constructed with single outlet is functioning successfully in the site at North East corner. Yield test was conducted in the existing source and calculated, hence it is found that the yield of the existing source is 5000 Lph. Hence, it is concluded that in addition to existing source another 2 tri Filter points with single outlet are recommended at VES No.1 and VES No.2. The recommended depth of the Filter points is 12 mts and diameter is 165 mm. The required 100 KL/day can be drawn from 3 tri Filter points including existing tri Filter point.

At existing source = 5000 Lph x 7 hours = 35,000 Lpd
 Expected yield at VES No.1 = 5000 Lph x 7 hours = 35,000 Lpd
 Expected yield at VES No.2 = 5000 Lph x 6 hours = 30,000 Lpd

 Total yield per day = 1,00,000 Lpd
 or 100 KL/day

Rough sketch



M. Anand
 21.12.14
 Deputy Director
 Ground Water Department
 Nellore

31/10/14

TERMS & CONDITIONS:

- 1) The wells recommended must be constructed at the recommended place/site and to the recommended depths.
- 2) Only the type of well recommended must be constructed.
- 3) The wells must be pumped for the recommended numbers of hours/day with recommended discharge.
- 4) Pumping tests must be conducted by the party on all the wells recommended and data may be sent to the concerned Deputy Director, Ground Water Department in the District.
- 5) Observation wells must be established by the party and they should monitor the water levels once a month (last week of a month) and quality twice a year (pre and post monsoon periods) and record the data.
- 6) Half-yearly reports on the above must be sent by the party to the concerned District Deputy Director, Ground Water Department.
- 7) The effluents must be treated properly and must be free from all toxic materials, colour, odour and turbidity harmful to human beings, plants and animals.
- 8) The effluents before or after treatment must not be let out into any surface or ground water bodies. As far as possible the water must be recycled.
- 9) Artificial recharge structure capable of recharging twice the quantum of ground water extracted by the plant must be constructed in or on the upstream side of the plant area/out side the plant area and must also be properly maintained by them.
- 10) Officers of the Ground Water Department must be allowed to inspect the wells, plant area, recharge structures and data whenever found necessary by them.
- 11) The recommendations hold good subject to the normal rainfall conditions and stage of Ground Water Department in the area.
- 12) The Government of A.P./GWD reserved the right to stop the plant from using ground water during emergencies or whenever the plant deviates from the terms and conditions.
- 13) The party has to given their consent to the above terms and conditions within a week compliance regarding grounding of the recommendations and terms and conditions within a month of receipt of the report/ recommendations.


 DEPUTY DIRECTOR
 GROUND WATER DEPARTMENT
 NELLORE

E: FEASIBILITY/ SINGLE WINDOW REPORT/ TERMS & CONDITIONS

3/1/14

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Office of the Chief Engineer,
NTRTGP, Tirupati

Proceedings No. CE/TGP/TPT/DW/EE1/DEE1/AEE2/Industrial Water- 3F Industries Limited/29/Date:01.04.2019.

Present: Sri. R. Muralinatha Reddy., M.Tech.
Chief Engineer,
NTRTGP: Tirupati

Sub: Water Resources Department - Single Desk Policy - M/s 3 F Industries Ltd, Pantapalem Village, Muthukur Mandal, SPSR Nellore District - Establishing factory for manufacturing edible oil and oleo chemicals - Revised allocation of 1500 KLD (19.400 Mcft/year or 0.0194 TMC/year) against 670 KLD (8.640 Mcft/year) of water from Survepalli Reservoir for Industrial Purpose - Permission Accorded-Communication- Regarding.

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17/10/19

Sub:-Water Resources Department- Single Desk Policy- M/s 3 F Industries Ltd, Pantapalem Village, Muthukur Mandal, SPSR Nellore District- Establishing factory for manufacturing edible oil and oleo chemicals - Revised allocation of 1500 KLD (19.400 Mcft/year or 0.0194 TMC/year) against 670 KLD (8.640 Mcft/year) of water from Survepalli Reservoir for Industrial Purpose - Permission Accorded-Communication- Regarding.

- Ref: - 1. G.O.Memo.No.2772/Reforms/A2/2015-1, dt-30.09.2015.
 2. G.O.Ms.No.116, Industries and Commerce (P&I) Department, dtd:-31.08.2017.
 3. ENC(I)/WRD/VJD Lr.No.ENC(I)/EE/DEE1/AEE2/IWS(NATEMS SUGAR Pvt Ltd) Dt:-17.07.2018.
 4. ENC(I)/WRD/VJD Lr.No:ENC(I) /EE/ DEE1/ AEE2/ IWS(3F Industries Ltd) dt:-21.01.2019 communicated vide T/O Endt.No.CE/TGP/TPT/DW/ EE1/ DEE1/ AEE2/ Industrial Water Supply/ M/s.3F Industries Limited /85/ Dt:-31.01.2019.
 5. SE/IC/NLR,Lr.No.31^{CETOP},Dt:07.02.2019.
 6. T/o. Proceedings No.CE/TGP/TPT/DW/EE1/DEE1/AEE2/Industrial Water- 3F Industries Limited/ 93 /Date:07.02.2019.
 7. ENC(I)/WRD/VJD Lr.No:ENC(I) /EE/ DEE1/ AEE2/ IWS(3F Industries Ltd) dt:-11.03.2019 communicated vide T/O Endt.No.CE/TGP/TPT/DW/ EE1/ DEE1/ AEE2/ Industrial Water Supply/ M/s.3F Industries Limited /219/ Dt:-25.03.2019.
 8. 3 F industries Ltd letter Dt: 27.03.2019.
 9. SE/IC/NLR,Lr.No.61^{CETOP},Dt:30.03.2019.

Considering the request of the revised proposals of M/s 3 F Industries Ltd, Pantapalem Village, Muthukur Mandal, SPSR Nellore District for establishing factory vide reference 7th & 9th cited and based on Govt. Memo.No.2772/Reforms/A2/2015, dt- 30.09.2015, and in view of firm's representation vide 8th cited that previously 670 KLD/ yr was furnished for requirement

Single Desk Approval Ref No: EDCAD23190001

mistakenly by considering one refinery division out of three divisions for which 1500 KLD/ yr is now required, permission is hereby accorded to draw water to a maximum of 1500 KLD/year (19.400 Mcft per year or 0.0194 TMC/year) against 670 KLD (8.640 Mcft/ year or 0.00864 TMC /year) permitted vide reference 6th cited from Survepalli reservoir. The agency shall make their own arrangement for drawl and storage of 19,400 Mcft of water since water releases may not be available throughout the year.

This water allocation is accorded subject to proportional share of availability of water and releases in to canal. Measuring arrangements, cost of construction of OT sluice, pipe lines, Storage arrangements etc., if any, shall be born by the establishing authority itself. Release of water would be done only after fulfilling all the conditions stipulated while giving allocation and a proper agreement is entered between the industry and Water Resources Department for O & M as well as realization of royalty from the industry. The water royalty charges shall be levied @ Rs.5.50 per 1000 Gallons or at the rates prescribed by the Government from time to time.

To

M/s. 3 F Industries Ltd,
Pantapalem village,
Muthukur Mandal,
SPSR Nellore District.

Sd/-(Dt:-01.04.2019)
Chief Engineer,
NTR TGP: Tirupati.

//t c f//

L. Ramesh 1/4/19
Deputy Executive Engineer (Designs)
[Signature] O/o Chief Engineer
1/4/19 NTR TGP: Tirupati.

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etc.

Krishnapatnam Edible Oils Refiners Association

203, Diamond House, Behind Topaz Building, Panjagutta, Hyderabad - 500 082. Telangana
Regn. No. 1020/ 2014

Date: 10th February, 2021

To,
The General Manager
District Industries Center
SPSR Nellore.

Sub: Request for allotting 3 MLD water for Edible Oil Industries located in Pantapalem Panchayat.

Ref : Meeting held on 29th January, 2021 with Edible Oil Industries at Municipal Commissioner Office, Nellore.

Dear Sir,

We are the manufacturers of edible oils located at Pantapalem panchayat , which is 40 kilometers away from Nellore town. We import crude edible oils through Krishnapatnam port and do the refining and sell the refined oil in packaged and in bulk tankers. For operating our refineries we do require water for running our boilers, refinery cooling towers top-up, gardening & drinking purposes. Presently we are purchasing water from outside vendors and running the plants with great difficulty. As per the meeting conducted on 29th January 2021, we were told that Nellore Municipality is having surplus water available and is willing to supply potable water for our industries through pipe line @ Rs20/KL plus minimal maintenance costs. We would like to confirm that we are very much interested to purchase potable water as per the costs mentioned by you. Please consider this as a line of confirmation from our Industries and request you to take up the project at the earliest on top priority. Present requirement of water is around 3 MLD (million liters per day) and expected to further increase in near future.

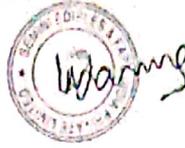
We also would like to bring to your kind notice that, since the laying of pipeline will take time, You may kindly permit us to take the water through the road tankers from your water treatment plant till such time as the pipeline is laid.

Krishnapatnam Edible Oils Refiners Association

203, Diamond House, Behind Topaz Building, Panjagulla, Hyderabad - 500 082, Telangana
Regn. No. 10207/2014

List of the edible oil companies in the cluster:

1. Gemini Edibles & Fats India Private Limited
2. Emami Agrotech Limited
3. 3F Industries Limited
4. Adani Wilmar Limited Unit I
5. Adani Wilmar Limited Unit II
6. South India Krishna Oils & Fats Private Limited
7. Santhoshimatha Oils & Fats Private Limited



Thanking you sir,

Yours faithfully,

For Krishnapatnam Edible Oil Association


Authorized Signatory

CC : Municipal Commissioner, SPSR Nellore